

ITEM NO.104

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1721/2009

KESHAV KUMAR GUPTA

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

Date : 27-11-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr.Shekhar Naphade, Sr.Adv.
Mr.Ajay Veer Singh, Adv.
Mr.Uday Rani Bokadia, Adv.
Ms.Divya Garg, Adv.
Mr.Akash Pratap Singh, Adv.
Mr.Shubham Singh, Adv.
Mr.Sonal Jain, AOR

For Respondent(s)

Mr.Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of the State is
stated to be suffering from illness today.

List the matter on 4th December, 2019.

(Ashok Raj Singh)
Court Master

(Saroj Kumari Gaur)
Court Master